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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(CRL) 1186/2020, CRL.M.A. 10462/2020

MAHUA MOITRA

..... Petitioner

Mr. Vikas Pahwa, Sr. Adv. with Mr. Through:

> Chandrashekhar Chakalabbi, Abhinav Garg, Mr. Arpit Guru, Advs.

versus

STATE OF NCT OF DELHI & ANR.

..... Respondents

Through: Ms. Nandita Rao, ASC

> Mr. Vijay Agarwal, Mr.Hardik Sharma, Mr. Mukul Malik, Mr.

Pankush Goyal, Advs. for R-2

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 24.08.2023

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Pleadings are complete in the present case.

Both the parties are directed to file brief written submissions not exceeding three pages along with relevant judgments they wish to rely upon within four weeks with an advance copy to the opposite party.

List on 30.11.2023.

DINESH KUMAR SHARMA, J

AUGUST 24, 2023

Pallavi